

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/136/2022
NAME OF THE COMPANY	Turbo Megha Airways Pvt Ltd
NAME OF THE PETITIONER(S)	Air Works India (Engineering) Pvt Ltd
NAME OF THE RESPONDENT(S)	Turbo Megha Airways Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. S. Rajagopalan for the Petitioner.

Ld. Counsel Mr. Sridhar for the Respondent.

The Ld Counsel for the Responded requested for adjournment on the ground that settlement process is going on. **Matter is adjourned to 25.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)